

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3603
ANSWERED ON:16.08.2000
ADDITIONAL WATER SUPPLY TO DELHI
JAYABEN B. THAKKAR

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether he had a joint meeting with the Chief Ministers of Haryana and Delhi on April 27, 2000 to resolve the issue of release of additional water to Delhi;
- (b) if so, the details thereof; and
- (c) the progress made in this regard so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

- (a) Yes Sir, supply of raw water, through the carrier system of Haryana, for Nangloi Water Treatment Plant, Delhi was one of the items of discussion during the meeting.
- (b) It was decided to seek legal opinion on the feasibility of filing a petition in the Supreme Court for review of its order of February 1996, before Haryana could consider the request of Delhi
- (c) Advice of Attorney General of India has since been obtained. Meanwhile, Supreme Court have separately passed an interim order on 10.5.2000, operative till 1st August 2000, in Writ Petition (Civil) No. 537 of 1992, directing supply of 125 cusecs of additional water to Delhi by Bhakra Beas Management Board, to be carried through the States of Punjab and Haryana, for Nagloi Water Treatment Plant.